

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.189/98

Thursday, this the 5th day of February, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

1. N Valsan,  
Telephone Technical Assistant,  
Work Shop, Telephone Exchange,  
Kalamassery, Ernakulam.
2. PK Chandramohan Achary,  
Technical Supervisor,  
Local Telecom Training Centre,  
Ernakulam. - Applicants

By Advocate Mr Raju Joseph

Vs

1. The Chief General Manager,  
Telecommunications,  
Thiruvananthapuram.
2. The General Manager,  
Telecommunications,  
Administration Wing,  
Ernakulam, Kochi-16.
3. The Assistant General Manager(Admn),  
Office of the General Manager,  
Telecom District, Ernakulam,  
Kochi-31.
4. The Sub Divisional Engineer(Training),  
Local Telecom Training Centre,  
Ernakulam, Kochi-18. - Respondents

By Advocate Mr Thomas Mathew Nellimoottil(rep)

The application having been heard on 5.2.98 the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

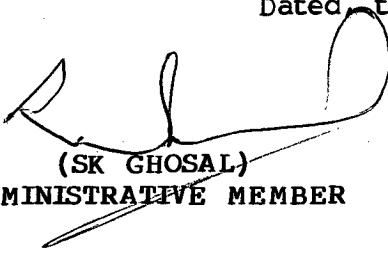
The applicants two in number who are working as  
Telephone Technical Assistant and Technical Supervisor

respectively, are aggrieved by their seniority position assigned to them in the gradation list of Technicians(A-2). They are, on account of the lower seniority position assigned to them at a disadvantage in regard to promotion to the post of Telecom Technical Assistants with effect from the due date. Therefore the applicants have filed this application for having the A-2 and A-5 set aside, and for a direction to the respondents to prepare the proper eligibility list for the purpose of appointment of Telecom Technical Assistants in accordance with A-1 recruitment rules. They have also prayed for a direction to the second respondent to consider their representations in this regard A-3 and A-4 and to pass appropriate orders after giving them an opportunity of being heard.

2. When the application came up for hearing, learned counsel on either side stated that the application may be disposed of with a direction to the second respondent to consider A-3 and A-4 representations submitted by the applicants and to give them a speaking order within a reasonable time.

3. In the light of the above submission, we dispose of this application with a direction to the second respondent to consider the representations of the applicants A-3 and A-4 and to pass a reasoned order on them and to communicate the applicants within a period of two months from the date of receipt of a copy of this order. No costs.

Dated the 5th February, 1998.

  
(SK GHOSAL)  
ADMINISTRATIVE MEMBER

  
(AV HARIDASAN)  
VICE CHAIRMAN

### LIST OF ANNEXURES

1. Annexure A1: Notification No.G SR 661 dated 13.12.94 by which the Department of Telecommunication Telecom Technical Assistants Recruitment Rules 1991 was amended.
2. Annexure A2: Letter issued by the 3rd respondent No.ST/EK 261/2 Temp/39 dated 24.10.1994 together with the eligibility list of officials for selection to the post of Telecom Technical Assistants.
3. Annexure A3: Representation submitted by the 1st applicant before the 2nd Respondent dated 30.10.96.
4. Annexure A4: Representation submitted by the 2nd applicant before the 2nd Respondent dated 13.4.97.
5. Annexure A5: Letter issued by the 3rd Respondent to the 4th respondent No.ST/EK-261/3/VII/41 dated 17.6.1997.

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